

DIVISION BENCH

O-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/699(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th July, 2021, 10:30 A.M

Name of the Company	BANKA ENTERPRISE PVT. LTD. Vs. IDEAL UNIQUE REALTORS PVT. LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Swapan Nath, Advocate - For the Applicant
Mr. Udit Agarwal, Advocate

Mr. Saubhik Chowdhury, Advocate - For the Corporate Debtor
Mr. Dripto Majumdar, Advocate

ORDER

The Ld. Counsel for the Parties present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 3rd September, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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